

for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Defence'."

DEMAND NO. 2—DEFENCE SERVICES, EFFECTIVE-ARMY

"That a sum not exceeding Rs. 1,53,65,67,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Defence Services, Effective-Army'."

DEMAND NO. 3—DEFENCE SERVICES, EFFECTIVE-NAVY

"That a sum not exceeding Rs. 11,23,92,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Defence Services, Effective-Navy'."

DEMAND NO. 4—DEFENCE SERVICES, EFFECTIVE-AIR FORCE.

"That a sum not exceeding Rs. 45,31,97,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Defence Services, Effective-Air Force'."

DEMAND NO. 5—DEFENCE SERVICES, NON-EFFECTIVE

"That a sum not exceeding Rs. 9,01,67,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Defence Services, Non-Effective'."

DEMAND NO. 6—DEPARTMENT OF EDUCATION

"That a sum not exceeding Rs. 40,67,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Education'."

DEMAND NO. 7—EDUCATION

"That a sum not exceeding Rs. 13,20,92,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Education'."

DEMAND NO. 8—DEPARTMENT OF SOCIAL WELFARE

"That a sum not exceeding Rs. 1,45,63,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Social Welfare'."

DEMAND NO. 9—EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 5,70,19,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'External Affairs'."

DEMAND NO. 10—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 10,17,88,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Other Revenue Expenditure of the Ministry of External Affairs'."

DEMAND NO. 11—MINISTRY OF FINANCE

"That a sum not exceeding Rs. 3,29,74,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Finance'."

DEMAND NO. 12—CUSTOMS

"That a sum not exceeding Rs. 1,84,40,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Customs'."

DEMAND NO. 13—UNION EXCISE DUTIES

"That a sum not exceeding Rs. 3, 68,46,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Union Excise Duties'."

DEMAND NO. 14—TAXES ON INCOME INCLUDING CORPORATION TAX, ETC.

"That a sum not exceeding Rs. 3, 75,94,000 be granted to the President, *on account* for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Taxes on Income including Corporation Tax, etc.'"

DEMAND NO. 15—STAMPS

"That a sum not exceeding Rs. 86,20,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Stamps'."

DEMAND NO. 16—AUDIT

"That a sum not exceeding Rs. 6, 23,34,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, in respect of 'Audit'."

DEMAND NO. 17—CURRENCY AND COINAGE

"That a sum not exceeding Rs. 2,79,60,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Currency and Coinage'."

DEMAND NO. 18—MINT

"That a sum not exceeding Rs. 91,20,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Mint'."

DEMAND NO. 19—PENSIONS AND OTHER RETIREMENT BENEFITS

"That a sum not exceeding Rs. 3,16,08,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Pensions and Other Retirement Benefits'."

DEMAND NO. 20—OPIUM FACTORIES AND ALKALOID WORKS

"That a sum not exceeding Rs. 7,63,62,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Opium Factories and Alkaloid Works'."

DEMAND NO. 21—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF FINANCE

"That a sum not exceeding Rs. 12,24,36,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Other Revenue Expenditure of the Ministry of Finance'."

DEMAND NO. 22—GRANTS-IN-AID TO STATE AND UNION TERRITORY GOVERNMENTS

"That a sum not exceeding Rs. 1,31,45,57,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Grants-in-aid to State and Union Territory Governments'."

DEMAND NO. 23—MISCELLANEOUS ADJUSTMENTS BETWEEN THE CENTRAL AND STATE AND UNION TERRITORY GOVERNMENTS

"That a sum not exceeding Rs. 8,64,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Miscellaneous Adjustments between the Central and State and Union Territory Governments'."

DEMAND NO. 24—PRE-PARTITION PAYMENTS

"That a sum not exceeding Rs. 4,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Pre-partition Payments'."

DEMAND NO. 25—DEPARTMENT OF AGRICULTURE

"That a sum not exceeding Rs. 92,95,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Agriculture'."

DEMAND NO. 26—AGRICULTURE

"That a sum not exceeding Rs. 5,23,96,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Agriculture'."

DEMAND NO. 27—PAYMENTS TO INDIAN COUNCIL OF AGRICULTURE RESEARCH

"That a sum not exceeding Rs. 5,42,31,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Payments to Indian Council of Agriculture Research'."

DEMAND NO. 28—FOREST

"That a sum not exceeding Rs. 32,89,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Forest'."

DEMAND NO. 29—DEPARTMENT OF FOOD

"That a sum not exceeding Rs. 20,06,92,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the

31st day of March, 1973, in respect of 'Department of Food'."

DEMAND NO. 30—DEPARTMENT OF COMMUNITY DEVELOPMENT

"That a sum not exceeding Rs. 8,35,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Community Development'."

DEMAND NO. 31—DEPARTMENT OF COOPERATION

"That a sum not exceeding Rs. 53,64,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Cooperation'."

DEMAND NO. 32—MINISTRY OF FOREIGN TRADE

"That a sum not exceeding Rs. 82,32,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Foreign Trade'."

DEMAND NO. 33—FOREIGN TRADE

"That a sum not exceeding Rs. 21,14,08,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Foreign Trade'."

DEMAND NO. 34—EXPORT ORIENTED INDUSTRIES

"That a sum not exceeding Rs. 1,26,84,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Export Oriented Industries'."

DEMAND NO. 35—MINISTRY OF HEALTH AND FAMILY PLANNING

"That a sum not exceeding

Rs. 26,28,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Health and Family Planning'."

DEMAND NO. 36—MEDICAL AND PUBLIC HEALTH

"That a sum not exceeding Rs. 5,20,55,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Medical and Public Health'."

DEMAND NO. 37—MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 27,95,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Home Affairs'."

DEMAND NO. 38—CABINET

"That a sum not exceeding Rs. 14,12,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973 in respect of 'Cabinet'."

DEMAND NO. 39—DEPARTMENT OF PERSONNEL

"That a sum not exceeding Rs. 76,92,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Personnel'."

DEMAND NO. 40—POLICE

"That a sum not exceeding Rs. 18,47,27,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Police'."

DEMAND NO. 41—CENSUS

"That a sum not exceeding Rs. 67,56,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Census'."

DEMAND NO. 42—STATISTICS

"That a sum not exceeding Rs. 86,95,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Statistics'."

DEMAND NO. 43—TERRITORIAL AND POLITICAL PENSIONS

"That a sum not exceeding Rs. 37,99,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Territorial and Political Pensions'."

DEMAND NO. 44—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 3,38,71,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Other Revenue Expenditure of the Ministry of Home Affairs'."

DEMAND NO. 45—DELHI

"That a sum not exceeding Rs. 11,77,97,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Delhi'."

DEMAND NO. 46—CHANDIGARH

"That a sum not exceeding Rs. 1,41,20,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the

31st day of March, 1973, in respect of 'Chandigarh'."

DEMAND No. 47—ANDAMAN AND NICOBAR ISLANDS

"That a sum not exceeding Rs. 2,02,06,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of Andaman and Nicobar Islands'."

DEMAND No. 41—ARUNACHAL PRADESH

"That a sum not exceeding Rs. 2,70,22,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of Arunachal Pradesh'."

DEMAND No. 49—DADRA AND NAGAR HAVLI AREA

"That a sum not exceeding Rs. 15,21,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Dadra and Nagar Havli Area'."

DEMAND No. 50—LACCADIVE, MINICOY AND AMINIDIVI ISLANDS

"That a sum not exceeding Rs. 41,34,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Laccadive, Minicoy and Aminidivi Islands'."

DEMAND No. 51—MIZORAM

"That a sum not exceeding Rs. 1,08,30,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Mizoram'."

DEMAND No. 52—MINISTRY OF INDUSTRIAL DEVELOPMENT

"That a sum not exceeding

Rs. 35,60,000, be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Industrial Development'."

DEMAND No. 53—INDUSTRIES

"That a sum not exceeding Rs. 77,75,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of Industries'."

DEMAND No. 54—VILLAGE AND SMALL INDUSTRIES

"That a sum not exceeding Rs. 3,76,61,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Village and Small Industries'."

DEMAND No. 55—MINISTRY OF INFORMATION AND BROADCASTING

"That a sum not exceeding Rs. 5,74,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Information and Broadcasting'."

DEMAND No. 56—BROADCASTING

"That a sum not exceeding Rs. 2,87,46,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Broadcasting'."

DEMAND No. 57—INFORMATION AND PUBLICITY

That a sum not exceeding Rs. 1,54,56,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March 1973, in respect of 'Information and Publicity'."

DEMAND NO. 58—MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 1,68,19,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March 1973, in respect of 'Ministry of Irrigation and Power'."

DEMAND NO. 59—IRRIGATION AND FLOOD CONTROL SCHEMES

"That a sum not exceeding Rs. 63,16,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Irrigation and Flood Control Schemes'."

DEMAND NO. 60—ELECTRICITY SCHEMES

"That a sum not exceeding Rs. 61,17,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Electricity Schemes'."

DEMAND NO. 61—DEPARTMENT OF LABOUR AND EMPLOYMENT

"That a sum not exceeding Rs. 27,52,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Labour and Employment'."

DEMAND NO. 62—LABOUR AND EMPLOYMENT

"That a sum not exceeding Rs. 3,72,43,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Labour and Employment'."

DEMAND NO. 63—DEPARTMENT OF REHABILITATION

"That a sum not exceeding Rs. 6,43,48,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment

during the year ending on the 31st day of March, 1973, in respect of 'Department of Rehabilitation'."

DEMAND NO. 64—MINISTRY OF LAW AND JUSTICE

"That a sum not exceeding Rs. 1,09,55,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Law and Justice'."

DEMAND NO. 65—ADMINISTRATION OF JUSTICE

"That a sum not exceeding Rs. 47,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Administration of Justice'."

DEMAND NO. 66—MINISTRY OF PETROLEUM AND CHEMICALS

"That a sum not exceeding Rs. 14,41,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Petroleum and Chemicals'."

DEMAND NO 67—MINISTRY OF PLANNING

"That a sum not exceeding Rs. 85,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Planning'."

DEMAND NO. 68—PLANNING COMMISSION.

"That a sum not exceeding Rs. 28,94,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Planning Commission'."

DEMAND NO. 69—MINISTRY OF SHIPPING AND TRANSPORT

"That a sum not exceeding Rs. 28,83,000 be granted to the President, *on account* for or towards defraying the charges which will come in the course of payment during

the year ending on the 31st day of March, 1973, in respect of 'Ministry of Shipping and Transport'."

DEMAND NO. 70—ROADS

"That a sum not exceeding Rs. 4,22,99,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Roads'."

DEMAND NO. 71—SHIPPING

"That a sum not exceeding Rs. 1,51,67,000 be granted to the President *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Shipping'."

DEMAND NO. 72—LIGHTHOUSES AND LIGHTSHIPS

"That a sum not exceeding Rs. 22,42,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Lighthouses and Lightships'."

DEMAND NO. 73—PORTS

"That a sum not exceeding Rs. 88,83,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ports'."

DEMAND NO. 74—ROAD AND INLAND WATER TRANSPORT

"That a sum not exceeding Rs. 8,16,000 be granted to the President, *on account* for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Road and Inland Water Transport'."

DEMAND NO. 75—DEPARTMENT OF STEEL

"That a sum not exceeding Rs. 19,12,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Steel'."

DEMAND NO. 76—DEPARTMENT OF MINES

"That a sum not exceeding Rs. 2,98,52,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Mines'."

DEMAND NO. 77—GEOLOGICAL SURVEY

"That a sum not exceeding Rs. 2,80,83,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Geological Survey'."

DEMAND NO. 78—MINISTRY OF TOURISM AND CIVIL AVIATION

"That a sum not exceeding Rs. 4,86,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Tourism and Civil Aviation'."

DEMAND NO. 79—METEOROLOGY

"That a sum not exceeding Rs. 1,07,44,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Meteorology'."

DEMAND NO. 80—AVIATION

"That a sum not exceeding Rs. 2,59,54,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Aviation'."

DEMAND NO. 81—TOURISM

"That a sum not exceeding Rs. 52,20,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Tourism'."

DEMAND NO. 82—MINISTRY OF WORKS AND HOUSING

"That a sum not exceeding Rs. 50,

96,000 be granted to the President, *on account* for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Works and Housing'."

DEMAND No. 83—PUBLIC WORKS

"That a sum not exceeding Rs. 7,14,48,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Public Works'."

DEMAND No. 84—STATIONERY AND PRINTING

"That a sum not exceeding Rs. 2,79,35,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Stationery and Printing'."

DEMAND No. 85—DEPARTMENT OF ATOMIC ENERGY

"That a sum not exceeding Rs. 5,30,000 be granted to the President, *on account*, for or towards defraying charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Atomic Energy'."

DEMAND No. 86—ATOMIC ENERGY RESEARCH AND NUCLEAR POWER SCHEMES

"That a sum not exceeding Rs. 9,15,13,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Atomic Energy Research and Nuclear Power Schemes'."

DEMAND No. 87—MINISTRY OF COMMUNICATION

"That a sum not exceeding Rs. 12,37,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Ministry of Communications'."

DEMAND No. 88—OVERSEAS COMMUNICATIONS SERVICE

"That a sum not exceeding Rs. 87,34,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Overseas Communications Service ;'"

DEMAND No. 89—POSTS AND TELEGRAPHS (WORKING EXPENSES)

"That a sum not exceeding Rs. 48,72,12,000 be granted to the President *on account* for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Posts and Telegraphs (Working Expenses) ;'"

DEMAND No. 90—POSTS AND TELEGRAPHS DIVIDEND TO GENERAL REVENUES, APPROPRIATIONS TO RESERVE FUNDS AND REPAYMENTS OF LOANS FROM GENERAL REVENUES

"That a sum not exceeding Rs. 7,52,00,000 be granted to the President *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Posts and Telegraphs-Dividend to General Revenues, Appropriations to Reserve Funds and Payments of Loans from General Revenues ;'"

DEMAND No. 91—DEPARTMENT OF COMPANY AFFAIRS

"That a sum not exceeding Rs. 20,60,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Company Affairs ;'"

DEMAND No. 92—DEPARTMENT OF ELECTRONICS

"That a sum not exceeding Rs. 63,25,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Electronics ;'"

DEMAND NO. 93—DEPARTMENT OF CULTURE

"That a sum not exceeding Rs. 75,05,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Culture'."

DEMAND NO. 94—ARCHAEOLOGY

"That a sum not exceeding Rs 40,70,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Archaeology'."

DEMAND NO 95—DEPARTMENT OF PARLIAMENTARY AFFAIRS

"That a sum not exceeding Rs 2,06,000 be granted to the President, *on account* for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Parliamentary Affairs' "

DEMAND NO 96—DEPARTMENT OF SCIENCE AND TECHNOLOGY

"That a sum not exceeding Rs. 59,05,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Science and Technology'."

DEMAND NO 97—SURVEY OF INDIA

"That a sum not exceeding Rs. 1,48,49,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Survey of India'."

DEMAND NO 98—GRANTS TO COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH

"That a sum not exceeding Rs. 4,12,22,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the

31st day of March, 1973, in respect of 'Grants to Council of Scientific and Industrial Research'."

DEMAND NO. 99—DEPARTMENT OF SUPPLY

"That a sum not exceeding Rs. 30,82,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Department of Supply'."

DEMAND NO. 100—SUPPLIES AND DISPOSALS

"That a sum not exceeding Rs 84,75,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Supplies and Disposals'."

DEMAND NO 101—LOK SABHA

"That a sum not exceeding Rs. 47,37,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Lok Sabha' "

DEMAND NO 102 -RAJYA SABHA

"That a sum not exceeding Rs. 19,36,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Rajya Sabha'."

DEMAND NO. 103—SECRETARIAT OF THE VICE-PRESIDENT

"That a sum not exceeding Rs. 63,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Secretariat of the Vice-President'."

DEMAND NO. 104—DEFENCE CAPITAL OUTLAY

"That a sum not exceeding Rs. 31,78,33,000 be granted to the President, *on account*, for or towards defraying the

charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Defence Capital Outlay'."

DEMAND NO. 105—OTHER CAPITAL OUTLAY OF THE MINISTRY OF DEFENCE

"That a sum not exceeding Rs. 1,04,17,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Other Capital Outlay of the Ministry of Defence'."

DEMAND NO. 106—CAPITAL OUTLAY OF THE MINISTRY OF EDUCATION AND SOCIAL WELFARE

"That a sum not exceeding Rs. 17,46,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay of the Ministry of Education and Social Welfare'."

DEMAND NO. 107—CAPITAL OUTLAY ON THE INDIA SECURITY PRESS

"That a sum not exceeding Rs. 17,03,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay on the India Security Press'."

DEMAND NO. 108—CAPITAL OUTLAY ON CURRENCY AND COINAGE

"That a sum not exceeding Rs. 4,01,08,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay on Currency and Coinage'."

DEMAND NO. 109—CAPITAL OUTLAY ON MINTS

"That a sum not exceeding Rs. 10,58,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of

payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay on Mints'."

DEMAND NO. 110—COMMUTED VALUE OF PENSIONS

"That a sum not exceeding Rs. 1,67,87,000 be granted to the President, *on account* for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Commuted Value of Pensions'."

DEMAND NO. 111—OTHER CAPITAL OUTLAY OF THE MINISTRY OF FINANCE

"That a sum not exceeding Rs. 50,12,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Other Capital Outlay of the Ministry of Finance'."

DEMAND NO. 112—CAPITAL OUTLAY ON GRANTS TO STATE GOVERNMENTS FOR DEVELOPMENT

"That a sum not exceeding Rs. 5,14,81,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1974, in respect of 'Capital Outlay on Grants to State Governments for Development'."

DEMAND NO. 113—LOANS AND ADVANCES BY THE CENTRAL GOVERNMENT

"That a sum not exceeding Rs. 1,39,95,72,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Loans and Advances by the Central Government'."

DEMAND NO. 114—PURCHASE OF FOODGRAINS AND FERTILIZERS

"That a sum not exceeding Rs. 26,44,03,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the

31st day of March, 1973, in respect of 'Purchase of Foodgrains and Fertilizers'."

DEMAND NO. 115—OTHER CAPITAL OUTLAY OF THE MINISTRY OF AGRICULTURE

"That a sum not exceeding Rs. 9,05,32,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Other Capital Outlay of the Ministry of Agriculture'."

DEMAND NO. 116—CAPITAL OUTLAY OF THE MINISTRY OF FOREIGN TRADE

"That a sum not exceeding Rs. 54,93,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay of the Ministry of Foreign Trade'."

DEMAND NO. 117—CAPITAL OUTLAY OF THE MINISTRY OF HEALTH AND FAMILY PLANNING

"That a sum not exceeding Rs. 4,28,19,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay of the Ministry of Health and Family Planning'."

DEMAND NO. 118—CAPITAL OUTLAY IN UNION TERRITORIES

"That a sum not exceeding Rs. 4,54,52,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay in Union Territories'."

DEMAND NO. 119—OTHER CAPITAL OUTLAY OF THE MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 42,08,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Other Capital Outlay of the Ministry of Home Affairs'."

DEMAND NO. 120—CAPITAL OUTLAY OF THE MINISTRY OF INDUSTRIAL DEVELOPMENT

"That a sum not exceeding Rs. 3,42,46,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay of the Ministry of Industrial Development'."

DEMAND NO. 121—CAPITAL OUTLAY OF THE MINISTRY OF INFORMATION AND BROADCASTING

"That a sum not exceeding Rs. 2,08,03,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay of the Ministry of Information and Broadcasting'."

DEMAND NO. 122—CAPITAL OUTLAY ON IRRIGATION AND FLOOD CONTROL SCHEMES

"That a sum not exceeding Rs. 1,98,36,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay on Irrigation and Flood Control Schemes'."

DEMAND NO. 123—OTHER CAPITAL OUTLAY OF THE MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 5,45,20,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Other Capital Outlay of the Ministry of Irrigation and Power'."

DEMAND NO. 124—CAPITAL OUTLAY OF THE MINISTRY OF LABOUR AND REHABILITATION

"That a sum not exceeding Rs. 1,33,18,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay of the Ministry of Labour and Rehabilitation'."

DEMAND NO. 125—CAPITAL OUTLAY OF THE MINISTRY OF PETROLEUM AND CHEMICALS

"That a sum not exceeding Rs. 13,82,52,000 be granted to the President,

on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay of the Ministry of Petroleum and Chemicals'."

DEMAND NO. 126—CAPITAL OUTLAY
ON ROADS

"That a sum not exceeding Rs. 14,27,17,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay on Roads'."

DEMAND NO. 127—CAPITAL OUTLAY ON PORTS

"That a sum not exceeding Rs. 1,70,02,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay on Ports'."

DEMAND NO. 128—OTHER CAPITAL OUTLAY
OF THE MINISTRY OF SHIPPING AND TRANSPORT

"That a sum not exceeding Rs. 2,93,39,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Other Capital Outlay of the Ministry of Shipping and Transport'."

DEMAND NO. 129—OTHER CAPITAL OUTLAY
OF THE MINISTRY OF STEEL AND MINES

"That a sum not exceeding Rs. 15,31,59,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Other Capital Outlay of the Ministry of Steel and Mines'."

DEMAND NO. 130—CAPITAL OUTLAY ON
AVIATION

"That a sum not exceeding Rs. 94,46,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of

payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay on Aviation'."

DEMAND NO. 131—OTHER CAPITAL OUTLAY
OF THE MINISTRY OF TOURISM AND CIVIL
AVIATION

"That a sum not exceeding Rs. 1,99,15,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Other Capital Outlay of the Ministry of Tourism and Civil Aviation'."

DEMAND NO. 132—CAPITAL OUTLAY ON
PUBLIC WORKS

"That a sum not exceeding Rs. 2,09,04,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Capital Outlay on Public Works'."

DEMAND NO. 133—DELHI CAPITAL OUTLAY

"That a sum not exceeding Rs. 1,20,40,000 be granted to the President on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Delhi Capital Outlay'."

DEMAND NO. 134—OTHER CAPITAL OUTLAY
OF THE MINISTRY OF WORKS AND HOUSING

"That a sum not exceeding Rs. 45,26,000 be granted to the President, on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of 'Other Capital Outlay of the Ministry of Works and Housing'."

DEMAND NO. 135—CAPITAL OUTLAY OF THE
DEPARTMENT OF ATOMIC ENERGY

"That a sum not exceeding Rs. 11,79,60,000 be granted to the President on account, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of

‘Capital Outlay of the Department of Atomic Energy?’

DEMAND NO. 136—CAPITAL OUTLAY ON POSTS AND TELEGRAPHS (NOT MET FROM REVENUE)

“That a sum not exceeding Rs. 24,21,17,000 be granted to the President *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31st day of March, 1973, in respect of ‘Capital Outlay on posts and Telegraphs (Not met from Revenue).’”

DEMAND NO. 137—OTHER CAPITAL OUTLAY OF THE MINISTRY OF COMMUNICATIONS

“That a sum not exceeding Rs. 60,13,000 be granted to the President, *on account*, for or towards defraying the charges which will come in the course of payment during the year ending on the 31 day of March, 1973, in respect of ‘Other Capital Outlay of the Ministry of Communications.’”

APPROPRIATION (VOTE ON ACCOUNT)
BILL,** 1972

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1972-73.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1972-73.”

The motion was adopted

**Published in Gazette of India Extraordinary Part II, section 2, dated 25-3-72.

†Introduced/Moved with the recommendation of the President.

SHRI YESHWANTRAO CHAVAN :
Sir, I introduce† the Bill.

I beg to move† :

“That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1972-73, be taken into consideration.”

MR. SPEAKER : The question is :

“That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of financial year 1972-73, be taken into consideration.”

The motion was adopted

MR. SPEAKER : The question is :

“That Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill.”

The motion was adopted

Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI YESHWANTRAO CHAVAN : I beg to move :

“That the Bill be passed.”

MR. SPEAKER : The question is :

“That the Bill be passed.”

The motion was adopted

MR. SPEAKER : The House stands adjourned till 11 A. M. on Tuesday, March 28, 1972.

17.33 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, March 28, 1972|Chaitra 8, 1894 (Saka)